# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



## OA No. 2972/2001

New Delhi, this the 31th day of October, 2001

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE MR. S.A.T.RIZVI, MEMBER (A)

Suresh Yadav Cons.(Driver) No.123/SB, IVth Bn.D.A. P Delhi.

... Applicant

(By Advocate Shri T.N. Tripathi)

#### VERSUS

- 1. Dy.Commissioner of Police IVth Bn.D.A.P. Delhi.
- Addl.Dy.Commissioner of Police Central Distt. Delhi.
- 3. The Commissioner of Police Police Head Quarter, I.P.Estate New Delhi.

... Respondents

## ORDER (ORAL)

## Justice Ashok Agarwal:-

In disciplinary proceedings conducted against him, following penalty was imposed upon the applicant by an order passed on 26.5.1993 at Annexure 'B':-

"The pay of Ct. (Dvr. Suresh Kumar No.325 C is reduced by two stages from Rs.990/- to Rs.950/- in time scale of pay for a period of two years with effect from the date of issue of the order. He will not earn increments of pay during the period of reduction and on the expiry of this period, the reduction will not have the effect of postponing his future increments of pay."

2. The short grievance raised by the applicant in the present OA is that on expiry of the aforesaid order of penalty, namely after 26.5.1995, his pay has not been refixed at Rs.990. Applicant on 19.4.2001 at Annexure 'A' has submitted his representation raising the aforesaid grievance of not having been placed back at his

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original pay of Rs.990/- after the expiry of period of two years from the date of the order of penalty which expired with effect from 26.5.1995. No decision on the said representation has been given by the respondents so far. In the circumstances, we find that the interests of justice will be duly met by disposing of the present OA at this stage itself even without issue of notices with a direction to the respondents to dispose of the aforesaid representation of the applicant expeditiously and in any event within a period of six weeks from the date of service of a copy of this order. We direct accordingly.

3. Present OA is dis&posed of in the aforestated

terms. WERR

(S.A.T.Rizvi) Member (A)

/sns/

Ashok (garwal)

Chairman